

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

Order

No:- 1133

Dated:- 30/11/2017

The adhoc promotions of S/Shri Rajeev Gupta and Chain Lal Bavoria, as District Judges made vide Government Order No.1784-LD(A) of 2015 dated 11.06.2015, are hereby confirmed /regularized against the substantive posts held by them with effect from the date of their ad-hoc/ officiating appointment.

By Order

(Sanjay Dhar)

Registrar General

No:- 31001-24/RS

Dated:- 30/11/2017

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of His Lordship.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu.
4. Registrar Vigilance, High Court of J&K, Jammu .
5. Registrar Judicial, High Court Wing, Jammu/Srinagar .
6. Concerned Officers _____
..... for information.
7. Central Project Coordinator E-Courts, High Court of J&K, Jammu for uploading the same on the official website of the High Court.

Registrar General